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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.08.2019

**CAUSE LIST - 2**

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T) Dr Ashok Kumar Mishra


CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 101/BB/2018	For consideration	Sec 9 of I&B code 2016	R N Manohar	Agraa Legal Shri Shivadutt Bannanje IRP	GCL Pvt Ltd	A Murali Advocate, H S

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

**ORDER**

None appears for both the parties. Post the case for submission of IRP Report on **28.08.2019**.

  
**MEMBER(T)**

  
**MEMBER(J)**

Raushan

**Verified**  
  
**Court Officer**